

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
WEST ZONAL BENCH AT MUMBAI**

S. No.	Case No.	Appellant	Respondent
1	E/MISC/86233/2018 E/784/2011	CCE Raigad	Zenith Birla (I) Ltd
2	E/MISC/86208/2018 E/1059/2012 E/CROSS/114/2012	CCE Belapur	JABS International Pvt Ltd
3	E/MISC/86584/2018 E/1287/2012	CCE Thane II	Suyog Pharmaceuticals Pvt Ltd
4	E/MISC/86068/2018 E/85836/2013	CCE Kolhapur	Ajinkyatara SSK. Ltd
5	E/MISC/86579/2018 E/86686/2013 E/CROSS/91105/2013	CCE Thane II	Thermolab Scientific Equipments Pvt Ltd.
6	E/MISC/86586/2018 E/86707/2013	CCE Thane II	JSW STEEL Ltd.
7	E/MISC/86645/2018 E/86643/2015	CCE GOA	Nebula Home Products Pvt Ltd
8	E/MISC/86643/2018 E/86646/2015	CCE GOA	Shivam Ispat Pvt. Ltd.
9	E/MISC/86642/2018 E/86650/2015 E/CROSS/91159/2015	CCE GOA	Grand Organics Pvt Ltd
10	E/MISC/86631/2018 E/86653/2015	CCE GOA	Pentair Water India Pvt. Ltd
11	E/MISC/86644/2018 E/86560/2016	CCE GOA	Kineco Pvt Ltd (Unit II)
12	E/MISC/86150/2018 E/86777/2016	CCE Pune II	Bridgestone India P ltd
13	E/MISC/86640/2018 E/87102/2016	CCE GOA	Shree Prints & Pack
14	E/MISC/86639/2018 E/87103/2016	CCE GOA	Laminex
15	E/MISC/86639/2018	CCE GOA	National Engineers

18	E/MISC/86633/2018 E/87207/2016	CCE GOA	Grand Organies P ltd
19	E/MISC/86634/2018 E/87208/2016	CCE GOA	Apex Packaging Products P Ltd

Appearance :

Shri Ajay Kumar Additional Commissioner (AR) for appellant

Shri H.G. Dharma d hika ri, J.N. Somaiya, Sachin Chitnis, V.M.
Doiphode, Vinay Jain, Ankita Vashistha Advocates, for respondent

CORAM:

Hon'ble Dr. D.M. Misra, Member (Judicial)

Hon'ble C J Mathew, Member (Technical)

Date of hearing: 30 /10 /201 8

Date of decision: 30 /10 /201 8

ORDER NO: A /87889 -87907 / 2018

Per: Dr. D. M. Misra

All these applications are filed by the Revenue seeking
withdrawal of the appeals on the ground that the amount involved
in each of the appeal is less than Rs. 20 lakhs and covered by the
Litigation Policy Circular F. No. 390/Misc/163 /2010 -JC dated
17.08.2011 as amended by Instruction vide F. No. 390/Misc
/116/2017 -JC dated 11.07.2018 .

circular dated 17/08/2011 and 11/07/2018, the Revenue's MA's are
allowed and accordingly Appeals are dismissed being withdrawn.

(Dictated in Court)

(C J Mathew)
Member (Technical)

(Dr. D. M. Misra)
Member (Judicial)

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